

IN THE HIGH COURT OF ORISSA AT CUTTACK

W.P.(C) No. 1743 of 2018

Sudarsan Sahoo ***Petitioner***

Mr. Alok Kumar Panda, Advocate

-versus-

State of Odisha and others ***Opposite Parties***

Mr. Ishwar Mohanty, ASC

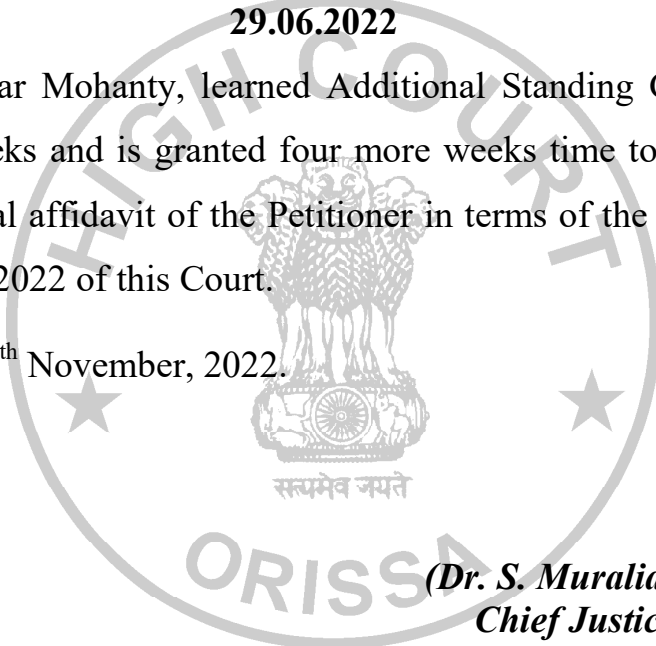
**CORAM:
THE CHIEF JUSTICE
JUSTICE R. K. PATTANAİK**

ORDER

29.06.2022

Order No.

26. 1. Mr. Ishwar Mohanty, learned Additional Standing Counsel for the State seeks and is granted four more weeks time to respond to the additional affidavit of the Petitioner in terms of the order dated 16th March, 2022 of this Court.
2. List on 29th November, 2022.



(Dr. S. Muralidhar)
Chief Justice

(R. K. Pattanaik)
Judge